

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**B. A. No. 610 of 2021**

....

Raju Sharma ..... Petitioner

Versus

The State of Jharkhand ..... Opposite Party

....

**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Petitioner : Miss. Srijia Choudhary, Adv.  
For the Opposite Party : Mr. Bhola Nath Ojha, A. P. P.

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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03/25.03.2021                      Heard learned counsel for the petitioner and learned counsel for the State.

The petitioner is accused in connection with Bero P. S. Case No. 41 of 2019 corresponding to S. T. No. 500 of 2019 for the offence under Sections 376 D/323 of the Indian Penal Code and is pending in the Court of learned Additional Judicial Commissioner-XV, Ranchi.

It has been submitted by the learned counsel for the petitioner that the petitioner is in custody since 23.05.2019 and out of 11 witnesses, only four witnesses have been examined. It has been further submitted that another co-accused Shivram Gope @ Ajay Gope @ Shiv Ram Gop has already been granted by the Co-ordinate Bench of this Court vide order dated 12.01.2021 in B. A. No. 10872 of 2020. On the above fact, prayer for bail has been made.

On the other hand, learned A. P. P. has opposed the prayer for bail and has submitted that there is direct allegation of rape against this petitioner and further the allegation against this petitioner is not similar to the another co-accused, who has been granted bail.

Perused the records. It appears that there is direct allegation of commission of rape against this petitioner and as such, I am not inclined to enlarge this petitioner on bail at this stage. Accordingly, the bail application is hereby rejected.

However, the trial Court is directed to conclude the trial as expeditiously as possible preferably within a period of nine months from the date of receipt/production of a copy of this order.

**(Rajesh Kumar, J.)**

Kamlesh/